

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:630

ANSWERED ON:18.11.2016

Terrorist Attacks on Army Bases

Adityanath Shri Yogi;Boianapalli Shri Vinod Kumar;Chandel Kunwar Pushpendra Singh;Chandrappa Shri B.N.;Chavan Shri Ashok Shankarrao;Gavit Dr. Heena Vijaykumar;Gupta Shri Sudheer;Jayadevan Shri C. N.;Jena Shri Rabindra Kumar;Kateel Shri Nalin Kumar;Kirtikar Shri Gajanan Chandrakant;Mahato Shri Bidyut Baran;Mohammed Shri Faizal P.P.;Owaisi Shri Asaduddin;Patil Shri Vijaysinh Mohite;Radhakrishnan Shri T.;S.R. Shri Vijay Kumar;Singh Shri Kunwar Haribansh;Suresh Shri Doddaalahalli Kempegowda

**Will the Minister of DEFENCE be pleased to state:**

- (a) the details of incidents of terrorist attacks on army and its camps / establishments reported in the country during the last three years and the current year;
- (b) whether a group of terrorists attacked the army bases in Uri, Jammu and Kashmir recently and if so, the number of defence personnel killed / injured and the total loss incurred to the Army along with the compensation paid to the deceased / injured personnel;
- (c) whether the Government has conducted any inquiry in this regard and if so, the details and the outcome thereof;
- (d) whether the Government has taken up the matter with the Government of Pakistan after the terrorist attack and if so, the outcome thereof; and
- (e) the corrective steps taken / proposed to be taken by the Government to prevent recurrence of such incidents and secure all the army bases / establishments of the country?

**Answer**

MINISTER OF STATE (DR. SUBHASH BHAMRE)  
IN THE MINISTRY OF DEFENCE  
????? ????? ?????? (?? ????? ??????)

- (a) The information is being collected and will be laid on the Table of the House.
- (b) On 18th September 2016, a group of four terrorists attacked Rear Administrative Base of an Infantry Battalion in Uri garrison. The Quick Reaction Team of the Battalion killed all the four terrorists. A total of 19 Army personnel were martyred in the incident. The information on total loss incurred by Army along with the compensation paid to the deceased / injured personnel is being collected and will be laid on the Table of the House.
- (c) National Investigation Agency is conducting an investigation into the incident. The investigation is not complete.
- (d) On 21st September 2016, Pakistan High Commissioner in New Delhi was summoned for demarche by Foreign Secretary and was told about Government of India's willingness to provide proof including finger prints and DNA samples of terrorists killed in Uri, should the Government of Pakistan intend to investigate the attack. The Government of Pakistan was also reminded of its solemn commitment made in January, 2004 not to allow territory under its control to be used for terrorism against India.
- (e) Army has taken necessary steps including inter alia sensitizing all troops on the security situation and the necessity to maintain a high level of vigil and security measures; review, coordination and streamlining of the response mechanism and short and long term measures to strengthen the security infrastructure.

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